

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3578
ANSWERED ON:25.08.2006
RURAL TAP WATER SCHEMES .
Singh Shri Rakesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government is serious about effective implementation of the rural tap water schemes;
- (b) If so, whether the Government is contemplating to provide separate funds for the incomplete rural tap water schemes and high cost schemes based on surface water sources; and
- (c) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (c) Rural Drinking Water Supply is a State subject. Central Government, supplements efforts of the State Governments by providing financial assistance under a Centrally Sponsored scheme namely Accelerated Rural Water Supply Programme

(ARWSP). As per ARWSP norms, a habitation having potable drinking water facilities of 40 Litre Per Capita Per Day (lpcd) is considered to be covered with drinking water supply. To achieve this, the type of appropriate technology and nature of intervention is left to the State Governments. Funds are not provided project-wise, but are allocated to the States based on laid down criteria which takes into account rural population, number of uncovered habitations, geographical conditions and water quality status. States are empowered to plan, sanction, implement and execute rural water supply projects from the funds provided under ARWSP.